

(ग) और (घ). नहर प्रणाली पर निर्माण कार्य अभी तक चल रहा है और चौथी योजना के अन्त तक उसके काफी हद तक पूर्ण हो जाने की संभावना है। बहरहाल, बिहार में 50,000 एकड़ और उत्तर प्रदेश में 70,000 एकड़ भूमि को आंशिक लाभ पहले से ही प्रदान किये जा रहे हैं। बिहार सरकार ने सूचित किया है कि गंडक परियोजना से सिंचाई सम्बन्धी राजस्व उगाहा जा रहा है और अप्रैल, 1970 तक रु० 1.26 लाख उगाहे गये थे।

Demand for an Express Train on Delhi-Bhatinda Railway line

*788. SHRI B. S. BHAURA : Will the Minister of RAILWAYS pleased to state :

(a) whether he has received any representation during the last three months demanding addition of an express train on Delhi-Bhatinda line ; and

(b) if so, the action taken so far in the matter ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes, sir.

(b) Introduction of an additional express train between Delhi and Bhatinda has not been found justified having regard to under-utilisation of existing trains on this route nor it is operationally feasible for want of line/terminal capacity.

Rajdhani Route Track found Defective

*789 SHRI BISHWANATH JHUNJHUNWALA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Commissioner for Rail Safety has found the Rajdhani route track being defective ;

(b) if so, whether the defects warrant immediate suspension of service to attend to the repairs ; and

(b) by what time the defects will be eradicated ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No ; Sir. The

Commissioner of Railway Safety has only pointed out certain minor points in the maintenance practices for Points and Crossings.

(b) and (c). Do not arise.

Sanction to Thien Dam Project, Punjab

*791. SHRI ATAL BIHARI VAJPAYEE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have not given a formal sanction to Thien Dam Project on the Ravi in Punjab ;

(b) if so, the reasons for this delay ; and

(c) the steps taken to resolve the inter-state differences about the proposed Dam ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (c). The inter-State aspects such as sharing of cost and benefits amongst the concerned States and settlement of oustees of Thien Dam project are under discussion.

Manufacture of Three Wheeler Scooters in Public Sector

*793. SHRI PHOOL CHAND VERMA : Will the minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the present production capacity for three-wheeler scooters in the country ;

(b) whether with the popularity of this type of vehicle in the mofussil towns for the quick transport of passengers and materials, the demand is growing rapidly ; and

(c) if so, whether Government propose to issue new licences for the manufacture of three-wheeler scooters in the public sector, without foreign collaboration ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) Three-wheeler scooters (auto-rickshaws) are, at present being produced by two manufacturers, viz. M/s Bajaj Auto Ltd., Poona and M/s Automobile Products of India Ltd, Bombay. Their combined licensed capacity for the manufacture of two wheeler and three